

**Honorarium under C. D. Scheme
to Deputatationist.**

9921. SHRI CHRISTOPHER EKKA - Will the Minister of LABOUR be pleased to state :

(a) whether it is a fact that honorarium for C. D. Scheme to deputatationist officers in the past had been paid without obtaining the required consent of their parent department by the Employees' Provident Fund Organisation; and

(b) if so, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRIMATI RAM DULARI SINHA) : (a) and (b) : Consequent upon introduction of the Additional Emoluments (Compulsory Deposit) Act, 1974, the Ministry of Finance entrusted the administration work relating to Additional Emoluments (Compulsory Deposit) Scheme in respect of certain categories of establishments to the Employees' Provident Fund Organisation. In consideration of this additional work, the Ministry of Finance sanctioned payment of honorarium from 1976 to officers holding certain posts at fixed rates. Some officers on deputation in the Employees (Provident Fund Organisation) holding the posts were also paid honorarium alongwith departmental officers in accordance with the conditions of the orders issued by the Ministry of Finance. As this honorarium was sanctioned by the Government, in the Ministry of Finance for performing a specific item of duty attached to certain categories of posts, the incumbents on deputation were also paid the same, without requiring any further concurrence of their parent departments.

Survey of Bonded Labour

9022 SHRI KAMAL NATH
JHA

SHRI K. LAKKAPPA

SHRI G. L. DOGRA : Will the Minister of LABOUR be pleased to state :

(a) the number of bonded labour in the country according to the survey conducted by Ministries of Planning and Labour ;

(b) the figure of bonded labour in the country according to a subsequent survey conducted by the Gandhi Peace Foundation founded by 'BREAD FOR THE WORLD WEST GERMANY' in collaboration with Indian Labour Institute ;

(c) Whether figures of both the surveys are contradictory : and

(d) if so, what is the difference and which figure is to be considered as authentic ?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRIMATI RAM DULARI SINHA) : (a) The provisional results of the 32nd Round (1977-78) of the National Sample Survey organisation under the Ministry of Planning estimated the incidence of bonded labour in the age group 15-59 years at about 3.45 lakh person weeks and 3.27 lakh person days. This, however, is an interim estimate. Final estimates figures are awaited. The Ministry of Labour has not conducted any survey on the incidence of bonded labour. State Governments, who are responsible for implementing the Bonded Labour System (Abolition) Act, 1975 and the rehabilitation programmes for bonded labour, conducted their surveys and have reported the number of bonded labour in the country, as 1,21,973 as on 1-4-81. These figures have been accepted by the Central Government.

(b) The survey projected the estimate of bonded labour in the agricultural sector as 26,17,000.

(c) Yes, Sir. There is a wide gap between the estimated projected figures of Gandhi Foundation and those of State Government.